

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 64 of 2015 &
IA Nos. 92, 121 and 131 of 2015**

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member**

In the matter of :

**Western Electricity Supply Company of Orissa Ltd. & Ors. ...Appellant(s)
Vs.
Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Rutwik Panda,
Ms. Anshu Malik
Mr. Uddyan Verma
Mr. Prashanto Sen for R.1

Mr. R. K. Mehta
Mr. Abhishek Upadhyay
Ms Himanshi Andley for R.2

Mr. G. Umapathy
Mr. Aditya Singh for R.4

Mr. Sitesh Mukherjee
Mr. Gautam Chawla for R.5

ORDER

We have heard learned counsel for Respondent No.5.

List the matter for further hearing on **13th & 14th February, 2017 at 2.30 p.m.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/dk